

(b) whether it is also a fact that ultimately the programmes made by Information and Broadcasting are not used;

(c) if so, what are the reasons for spending such a hopping amount; and

(d) what are the reasons for not paying money, instead of paying for salaries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE [DR. (SHRIMATI) RITA VERMA]: (a) Funds are being released to the Media Units of Ministry of Information & Broadcasting towards salary and programme activities. Details of funds allocated during the last 3 years are:

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1997-98	Rs. 700.00 Lakhs
1998-99	Rs. 1207.00 Lakhs
1999-2000	Rs. 1025.00 Lakhs

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(b) No, Sir.

(c) Does not arise.

(d) Family Welfare Units have been established in five Media Units of Ministry of Information & Broadcasting for production and mass publicity of the Family Welfare related programmes. These Units are paid not only for salaries but also for production of programmes for publicity.

**Private Homoeopathic Colleges**

2218. SHRI J. CHITHARANJAN:

SHRI V.V. RAGHAVAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that private homoeopathic colleges are not eligible for financial assistance for construction of college buildings under the Grant-in-aid scheme for strengthening of the existing under-graduate colleges of Indian Systems of Medicine and Homoeopathy during Ninth Five Year Plan, as per a circular dated 23rd December, 1999;

(b) if so, the details thereof and the reasons therefor; and

(c) whether Government would consider the applications submitted earlier to the said circular, requesting for Grant-in-aid for construction of college buildings and sanction the grant?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE [DR. (SHRIMATI) RITA VERMA]: (a) As per revised scheme, private colleges of Indian Systems of medicine & Homoeopathy are not eligible for assistance for construction of building etc.

(b) Keeping in view the priorities and resources, any state-run and state aided colleges are provided assistance for construction work.

(c) There is no such proposal.

**Investigation against Advisor of ISM**

2219. SHRI KHAN GHUFARAN ZAHIDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any investigation is pending against any of the advisors of Indian System of Medicines (ISM); and

(b) if so, the details thereof and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE [DR. (SHRIMATI) RITA VERMA]:

(a) and (b) Allegation of misuse of official position are under examination as per procedure.

**Disposal of Hospital Wastes**

2220. SHRI C.M. IBRAHIM:

SHRI RAJU PARMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the menace of disposal of hospital wastes other than through incinerator has assumed colossal proportion in the country;

(b) if so, the number of cases reported or registered in different States, including those with respect to National Institutes and Government hospitals and health centres;

(c) the modes of clandestine disposal of such waste adopted; and

(d) the effective steps adopted to prevent such disposal of wastes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE [DR. (SHRIMATI) RITA VERMA]:

(a) No such specific instances have come to the notice of this ministry.

(b) and (c) Do not arise.